

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:997
ANSWERED ON:02.03.2015
INOPERATIVE EPF ACCOUNTS
Mullappally Shri Ramachandran

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of inoperative accounts with Employees Provident Fund Organisation (EPFO), State/UT-wise;
- (b) whether all the said accounts have a definite claimants;
- (c) if so, the steps taken by the Government to disburse the said amounts to the rightful claimants; and
- (d) the total number of accounts that have been settled during each of the last three years and the current year, State/UT-wise?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a): As per Annual Accounts of EPFO for the year 2013-14, details of amount lying in Inoperative Accounts as on 31.03.2014 is at Annex-I.
- (b): Yes, Madam.
- (c): The following steps have been taken to facilitate payments to the rightful claimants:-
 - (i) EPFO on 18.02.2015 launched a portal to assist the members to identify their inoperative accounts.
 - (ii) The process of reconciliation of inoperative accounts and identification of its rightful beneficiaries has been taken on priority. Necessary instructions have been issued by EPFO to the field offices.
 - (iii) EPFO has allotted unique, permanent numbers to its members called Universal Account Number (UAN) which will enable to identify the members without intermediation of the employers.
 - (iv) Awareness campaigns have been undertaken through the electronic as well as print media from time to time to educate the members.
- (d): State/UT-wise details of amount disbursed out of inoperative accounts for the last three years is at Annex-II.